

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 770 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ishan Singh Vs. Spaze Towers Pvt. Ltd.	Vidit Jain
2.	I.A. No. 772 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Raj Kumar Singh Vs. Monitoring Committee of Puma Realtors Pvt. Ltd. & Ors.	Mast Ram
3.	I.A. No. 775 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mrs. Parveen Gakhar Vs. Adani Goodhomes Pvt. Ltd. & Anr.	Chirag Gupta

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar